

(d) The proposals submitted by SCAs for skill development are demand based. All viable proposals for skill development have been funded by NMDFC.

(e) During current financial year, NMDFC has made provisions to provide skill training to more than 4400 minority beneficiaries including women. As the scheme is demand driven, the targets for next year (2013-14) have not been fixed.

Minority Commission for Hindus

2406. SHRI BALBIR PUNJ: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) when and under which act the National Commission of Minorities (NCM) was established;

(b) whether there is any Minority Committee for Hindus in the States where they are in minority and if so, the details thereof and if not, the reasons therefor; and

(c) since the onus of determining the minority lies with the States, whether Government would make amendments in the Constitution, so that the Centre can intervene and whenever Hindus are in minority, they can also have the shelter of NCM?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) The National Commission for Minorities was established under the "National Commission for Minorities Act, 1992" on 5th July, 1993.

(b) There is no information with regard to Minority Committee for Hindus in any State. It is within the purview of the State Government to constitute such Committees for their States. However, statutory State Minorities Commissions have been constituted in the States of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Delhi, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Rajasthan, Uttar Pradesh, Uttarakhand, and West Bengal, and non-statutory State Minorities Commissions have been set up in Punjab and Tamil Nadu.

(c) No such proposal is under consideration.

Scholarships in Assam

2407. SHRIMATI NAZNIN FARUQUE: Will the Minister of MINORITY AFFAIRS be pleased to state: